

संस्कृत संज्ञा
उत्तराखण्ड संज्ञा

**GOVERNMENT OF INDIA
MINISTRY OF FINANCE
DEPARTMENT OF REVENUE**

LOK SABHA

UNSTARRED QUESTION NO. 2749

**TO BE ANSWERED ON FRIDAY, THE 17TH MARCH, 2017
26 PHALGUNA, 1938(SAKA)**

Revenue earned through Excise Duty

2749 : SHRI TAMRADHWAJ SAHU

Will the Minister of **FINANCE** be pleased to state:

be pleased to state the details of revenue earned through excise duty on liquor during the last three years and the current year, State/UT-wise involving Chhattisgarh?

ANSWER

MINISTER OF STATE IN MINISTRY OF FINANCE

(SHRI SANTOSH KUMAR GANGWAR)

As per Entry 51 in List II (State List) Seventh Schedule of the Constitution, excise duty on liquor is purely State matter and therefore no such details are maintained by Central Government.
